

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.303**

**TO BE ANSWERED ON THE 26<sup>TH</sup> APRIL, 2016/ VAISAKHA 6, 1938 (SAKA)**

**CNI PROTECTION PLAN**

**303. SHRIMATI RANJEET RANJAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has a Critical National Infrastructure (CNI) protection plan;**

**(b) if so, the details thereof;**

**(c) the details of the structures which are/will be included in the CNI;**

**(d) whether canals are part of CNI and if so, the reasons for Munak Canal being unprotected; and**

**(e) the measures taken to protect such structures along with the penal provisions in place/proposed for attacks on CNI?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a) to (e): The information is being collected and will be laid on the**

**Table of the House.**

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